

&  
ITEM NO.52

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).36996/2012

SHRI SAMAR SINGH

Petitioner(s)

VERSUS

STATE OF U.P AND ORS

Respondent(s)

Date: 01/08/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. P.S.Sudheer,Adv.

For Respondent(s)

Mr. Tanmay Agrawal, Adv.

Mr. Adarsh Upadhyay,Adv.

UPON hearing counsel the Court made the following

O R D E R

Counter affidavit on behalf of respondent No.1 has already come on record.

Notice be reissued to respondent Nos.2 and 4 through the concerned District Court in addition to postal service.

Respondent No.3 is reported to be duly and properly served but none appeared on his behalf.

List again on 13.9.2013.

|  
|  
|

|  
|  
|

|  
|  
|  
|REGISTRAR

(M.A. SAYEED)

|  
|  
|

rd